

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE AT CHENNAI**

**Original Application No. 114 to 122 of 2020**

(under Section 14 and 15 read with Section 8 (1) of the National Green Tribunal Act, 2010)

IN THE MATTER OF

SaguturuDayaker Reddy  
S/o VenakataSubba Reddy  
Aged about 47 years  
Resident of Mallam Village and post  
Chittamuru Mandal,  
SPSR Nellore District  
Andhra Pradesh 524403  
Having agriculture land at  
Survey Nos. 59-1P, 59-2, 60-2P, 105-2P, 104-3P,  
104-6P, 62-2P,  
Ranganadhapuram Village

..Applicant

Vs

1. State of Andhra Pradesh,  
Through its Chief Secretary,  
1<sup>st</sup> Block, 1st floor, Interim Government Complex  
A.P. Secretariat office  
Velagapudi  
Andhra Pradesh 522 503

2. Andhra Pradesh State Pollution Control Board  
Through its Member Secretary,  
D.No.33-26-4D/2 Near Sunrise Hospital,  
Pushpa Hotel Centre, Chalamalavari Street  
Kasturibaipet  
Vijayawada 520 010

3. Department of Fisheries,  
State of Andhra Pradesh  
Through its Commissioner,  
Bandar Road, Poranki  
Vijayawada 521137  
Andhra Pradesh

4. Coastal Aquaculture Authority,  
Through its Member Secretary,  
5<sup>th</sup> Floor, Integrated Office Complex for  
Animal Husbandary and Fisheries Department,  
Nandanam  
Chennai 600 035

5. District Collector, Nellore  
Achari Street, VRC Centre,  
Nellore District  
Andhra Pradesh 524 003

6. Srii VolipiSeenivasulu  
Resident of Venkanapalem Kota SO,  
Kota Mandal Nellore Dt. 524411  
Having Prawn/Shrimp Aqua farm at  
27-6, 27-5, 27-4, 27-3, 29-1, 29-2, 29-3, 15-1, 3, 8-2B  
PadarthiyvariKadriga Village, Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415

*P. in W. 2/2*

7. Sri Kami Reddy Balasuneel Reddy,  
C/o Parvathareddy , Venkata Ramanareddy  
Resident of Mallam village and post  
Chittamuru Mandal, Nellore District  
Pin 524403  
Having Prawn/Shrimp Aqua farm at  
Survey No. 15-6  
PadarthiyariKadriga Village, Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415
8. Sri Teegla Suresh Babu,  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey No. 1,3-2B  
PadarthiyariKadriga Village, Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415
9. Sri PittiParadhamaiah,  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey No. 17-2,  
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415
10. Smt. Manubolu Sailaja,  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey No. 15  
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415
11. Sri Manubolu Sathish  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey No. 14-3, 28-1  
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415
12. Sri Theegala Suresh Babu  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey No. 9A, A3, B,C  
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415

P. S. Suresh

13. Sri Manubolu Venkaiah,  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey No. 15  
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415
14. Sri PamajiChinnaChengaiah,  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey No. 27-4  
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415
15. Smt. Kapaluru Varalakshmi  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey No. 70-2  
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415
16. Smt. TheruvaiBujjamma  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey No. 1-1  
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415
17. Sri TheruvaiThirupalu  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415  
Having Prawn/Shrimp Aqua farm at  
Survey No. 33-4, 39-4B  
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415
18. Smt. Pari Koteshwaramma  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524403  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

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Having Prawn/Shrimp Aqua farm at  
Survey No. 15  
Pittivaanapallivillage ,Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District  
Pin 524415

19. Smt. ChellakuruMadhusudhanamma  
Resident of Gongunta  
Mambattu Post Nellore District  
Pin 524 121  
Resident of Pittivaanapallivillage ,  
MuttimbakuPost Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey No. 15  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

20. Sri ParavathareddyVenkatrama,  
Resident of Mallam Post and village  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 17-2B,18-2PA, 20-1, 21-5, 27-P2  
23-1,16-2A, 11-1A,13-3  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

21. ParvathareddyVenaktakrishna Reddy  
Resident of Mallam Post and village  
Chittamuru Mandal,  
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 17-2C,18-2A1, 20-2, 21-6,  
27-P1,23-2, 16-2B,11-2, 13-2  
PadarthiyvariKandriga village,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

22. Sri Pernati Prabhakar Reddy  
Resident of Mallam Post and village  
Chittamuru Mandal,  
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 15-4A, 21-1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

*P. Venkatesh*

23. Smt. Pernati Subbamma,  
Resident of Mallam Post and village  
Chittamuru Mandal,  
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 15-4C, 21-3  
PadarthavyariKandriga village,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

24. Sri Kalluru Rajendra Babu  
Resident of Mallam Post and village  
Chittamuru Mandal,  
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 15-4C, 21-3  
PadarthavyariKandriga village,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

24. Sri Kalluru Rajendra babu  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 32-6  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

25. Sri Manubolu Sathish  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 33-1A, 38-2, 27-3,38-1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

26. Sri TheruvaiThirupalu  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 33-1C, 60-1,60-4, 60-7  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,Nellore District Pin 524415

P. M. S. S.

27. Sri Nunjala Madhu  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 33-1C  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

28. Smt. Manubolu Rangamma  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 38-1A  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

29. Sri Manobolu Venkaiah  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 38-4A, 39-2, 39-3, 17-1,31-3,38-7  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

30. Sri. PamanjiChinnaChengaiiah  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 38-5, 38-8  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

31. Smt. Manubolu Sailaja

Resident of PadarthyvariKandriga village,  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 32-6  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District Pin 524415

*P. N. S. S.*

32. Sri TheruvaiChandraiah  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 39-4A, 60-3, 41  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

33. Sm. PamajiChengamma,  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 36-1A  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

34. Smt. ManuboluIndhriamma.  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 36-1B  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

35. Smt. KalluruSusilamma  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 36-1C  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

36. Sm. Nunjala Padma  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 36-1E1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,

P. N. S. S. S.

Chittamuru Mandal,  
Nellore District Pin 524415

37. Smt. ThevualBagyalakshmi  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 36-2  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

38. Smt. TheruvalBujamma  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 60-1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

39. Sri Pari Vijayakumar  
Resident of Mallam Post and village Pittivaanapalli  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 50-2B  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

40. Sri AllipoodiSreenivasulu  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 105-5  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

41. Sri AllipoodiBARU  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 105-5  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,

P. N. K.

Chittamuru Mandal,  
Nellore District Pin 524415

42. Sri PittiMunaswami  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 91-2C,  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

43. Sri PittiLokaiah  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey No. 94  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

44. Sri PittiVenateshwarulu  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 63-2  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

45. Sri ManuboluVekateshwarlu

Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 41  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

46. Sri KanapaGuravaiah  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

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Having Prawn/Shrimp Aqua farm at  
Survey Nos. 52-3, 53-3  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

47. Sri Pitti Subramaniam  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

48. Sri PandhiKottaiah  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

49. Sri KakaniChengaiyah,  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

50. SmtPitti Jayalakshmi  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal, Nellore District Pin 524415

51. Sri PittiAmaraiyah  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

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Having Prawn/Shrimp Aqua farm at  
Survey Nos. 5-2A  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

52. Smt. PittiChandharamma  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 8-1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

53. Smt. VenalareddyShymalamma  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 9-1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

54. Sri PittiHanumathaiah  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 20-2B, 9,-2,10,13,0,28-2  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

55. Sri Pitti Krishnaiah  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 20-3, 23-5,23-6  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

56. Sri Chinthareddy Kota Reddy  
Resident of Muttimbaku Village & Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

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Having Prawn/Shrimp Aqua farm at  
Survey Nos. 24-3  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

57. Smt. Basivireddy Rajamma,  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 29-1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

58. Sri Pamanji Baskar  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 30-2B  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

59. Smt. Duvuru Sunitha  
Resident of Muttimbaku Village and Post,  
Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 31-6B  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

60. Sri KalluruVekateshwarlu,  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 32-1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

61. Smt. PittiParandhamaiah,  
Resident of Pittivaanapalli  
Muttimbaku Post, Vakadu SO

*P. N. S. S. S.*

Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 3-2A  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

62. Sri KaamireddyVijayasekar Reddy  
Resident of Mallam Village and Post  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 38-5, 38-8  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

63. Sri KalahastiVasanthamma  
Resident of Mallam Village and Post  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 181-2  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District

64. Sri PittiVenkateswarlu  
Resident ofPittivaanapalli village  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 3-P1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

65. Sri PittiVenkateswarlu  
Resident of Pittivanpalli village,  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 38-5, 38-8  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

*P. Nizhat*

66. Sri Pitti Chandramma  
Resident of Pittivanpalli village,  
Muttimbaku Post, Vakadu SO  
Chittamuru Mandal,  
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at  
Survey Nos. 5-1  
Pittivaanapallivillage ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

..Respondents

Apart from the above Respondents, some unknown persons doing illegal aqua culture in the following survey Nos.

Survey Nos. 30-5A, 30-2A, 23-2, 27-1, 27-2, 27-7, 29-3, 24-2, 22-1A, 20-2A, 5-3, 8-2 , 14-2, 15-2, 5-1, 14-1, 3, 1-1A, 19-3C1, 103-2A, 66, 63-2, 36-3, 38-6, 38-6A, 38-9, 38-9A, 33-1B, 32-2, 60-10, 23-1, 24-1, 24-5, 32-3, 32-4, 32-7, 60-9

In Pittivanipalli village  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524 Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

Survey No. 22/2 , 22-3, 21-1  
In Padarthivarikandriga village ,  
Muttimbaku Post, Vakadu SO,  
Chittamuru Mandal,  
Nellore District Pin 524415

### **COUNTER AFFIAVIT OF THE 23<sup>rd</sup> RESPONDENT**

I, Pernati Subbamma, W/o Venkatasubba Reddy , Hindu aged about 66years Resident of Mallam Post and Village, Chittamuru Mandal, Nellore District Pin 524403 do hereby solemnly affirm and state as follows:-

1. I state that I am the 23<sup>rd</sup> Respondent in the above stated Original Application in the above referred original application hence I am well acquainted with the facts and circumstances of the case.

2. At the outset this Respondent denies each and every allegation made in the Original application and the Applicant is put to strict proof thereof.

*P. Pernati*

3. It is submitted that this Respondent is the absolute owner of property at PadarthavyariKandriga village , Chittamuru Mandalam, Nellore District in survey No. 15-4C, 21-3. It is submitted that this Respondent was desirous of doing prawn culture in his property and accordingly applied for license to the Competent Authority i.e. Coastal Aqua Culture Authority under the provisions of Coastal Aquaculture Authority Act, 2005 and was granted license vide license dated 22.11.2017 for a period of 5 years.
4. It is submitted that this Respondent is undertaking the prawn culture strictly in accordance with the Rules and Regulations imposed by the Coastal Aquaculture Authority and there not been a single content or any quarters in as much as there is periodical check from the Competent Authorities under the Enactment.
5. It is submitted that while so, the applicant has filed the present before this Hon'ble Tribunal making certain baseless allegations as if all the prawn culture i.e. being conducted is unauthorized and is polluting the nearby agricultural lands.
6. At this juncture, it is submitted that even the recommendation letter to the Assistant Inspector of Fisheries namely clearly shows that Agricultural lands are more than 500 meters distance from the agricultural land and the source of water is upputeru Thus, it is submitted that there is no probability or remote possibility of this Respondent polluting either the irrigational water or any other water.
7. It is submitted that so far as the release of water from the prawn pond is concerned the same is only let in into the draining canal and hence there is no pollution of the irrigation water in as much as the said draining canal is not for the purpose of irrigation but only a draining canal to carry away waste water into the sea.

P. N. S. Water

8. It is submitted that based upon the averments in the application this Hon'ble Tribunal was pleased to constitute a committee to go into the issue and give a report . At this juncture , it is submitted that the committee never called this respondent and got any objections but on the other hand given a unilateral report without considering all the relevant facts.

9. It is submitted that so far as this Respondent is concerned survey no.15-4c,21-3 ponds are authorized. Therefore it is submitted that taking into account the fact that this Respondent is not polluting any water source or any irrigation water or in any manner changing status of the agricultural lands. The application as against this Respondent is deserves to be dismissed.

10. It is submitted that this Respondent has invested a huge sum of money and it is only the source of survival/income for the entire family. It is submitted that this Respondent has also availed loan from the bank in order to finance the prawn culture. If the source of income is denied the Respondent's family will not be in a position financially sustain itself.

11. It is submitted that the Petitioner has filed a Special Leave Petition before the Hon'ble Supreme Court challenging the interim order passed by the National Green Tribunal dated 10.06.2020. The Hon'ble Supreme Court dismissed the case filed by the Respondent.

12. It is submitted that based on the interim order of the Tribunal, the collector of the District issued notices to the Petitioner threatening the disconnection of electricity and dispossession of prawn culture farm. It is submitted that since the Petitioner was only doing he prawn culture based upon the valid license issued by the Competent authority, due to the urgency, the Petitioner was constrained to file a Writ Petition before the Hon'ble Court of Andhra Pradesh. The Hon'ble High Court at Andhra Pradesh was pleased to grant an interim order and directed the Respondent to

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consider the objections of the Petitioner therein. It is submitted that Writ Petition only a stop gap arrangement and comprehensive adjudication only before this Hon'ble Tribunal.

13. It is submitted that due to no fault of these Respondents, they are unnecessarily dragged into this litigation and the livelihood of the Respondents are at threat. It is submitted that even as per the report of the Expert Committee the prawn culture is being conducted by the Respondents is perfectly legal and has got the sanction of all the competent authorities as the prawn culture is being strictly done as per the regulations and no effluent which will cause any damage to the agricultural operations are being released into any irrigation canal as alleged. It is submitted that even as per the licensing authority before issuance of the license the report is sought for with respect to source of water and if there is any impact on agricultural farms. It is submitted that only upon the satisfaction of the authorities as stated above the license is granted.

14. It is submitted that even prawn culture activities of the Respondents are subject matter of periodical checking by the Fisheries Department. It is submitted that in case there is any violation, there is always a threat of cancellation by the Competent Authority. The very fact that this Respondent has been doing prawn culture from the year 2017 till date would fructify the fact that this Respondent has been strictly adhering all the Rules and Regulations imposed by the Licensing Authority and there is pollution/threat of pollution as alleged by the applicant. The Report of the Expert Committee appointed by the Hon'ble Tribunal also vindicates the case of the Respondent.

15. It is submitted that from Aqua ponds of these Respondents where the agricultural activities are being conducted are at the distance of more than 100 meters. It is submitted that even as per the report filed before this Hon'ble Tribunal, there is no mention of any contamination or damage to

R. S. S. S.

agricultural crops due to draining canal Pala MaduguVagu. The nature of canal is that it starts from Pittavaanapalli village and joins Royalavagu just almost at the extreme down stream before it joins Pulicat lake and the sea. Therefore there is no cause or any apprehension for any effluent affecting the agricultural activities or the ground water or the drinking water or any of the villages nearby. At this juncture, the risk of repetition, it is submitted that very nature of the canal is only a draining canal and hence the only source for the prawn culture water to be released. In other words, license having been granted was only granted after appreciating the fact that the effluents are being treated and being let out into the draining canal. Therefore, there can never be a complaint about the alleged release of water into the draining canal in as much as that is the only source into which the water is to be released from the prawn bonds.

16. It is submitted that without appreciating the ground realities and without appreciating the fact that if these Respondents are conducting the prawn culture strictly without indulging in any illegal activities, the applicant has filed the present application which deserves to be dismissed so far as these respondents are concerned .

Under the said circumstances, this Hon'ble Tribunal may be pleased to dismiss the application so far as the 1<sup>st</sup> Respondent is concerned by taking into fact even as per the report of the Expert Committee all the Aqua Culture pond owned by this Respondent are authorized and pass such further or other orders as this Hon'ble Court deem fit and proper in the circumstances of the case and thus render Justice.

Solemnly affirmed on 25 day of October 2021 and the contents were explained in Telugu after understood the same signed his name in my presence

P. S. W. at  
 Before Me (T. Shanmugam)  
 T. Shanmugam 25  
 MS1004/15 25  
 Advocate : Chennai  
 2nd Chamber  
 High Court  
 CH-1

**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL**

**SOUTHERN ZONE AT CHENNAI**

**Original Application No. 114<sup>10122</sup> 2020**

IN THE MATTER OF

Saguturu Dayaker Reddy  
S/o Venakata Subba Reddy

..Applicant

Vs

State of Andhra Pradesh,  
Through its Chief Secretary,  
A.P. Secretariat office  
Velagapudi, Andhra Pradesh  
and 65 others

..Respondents

COUNTER AFFIDAVIT OF <sup>rd</sup>RESPONDENT

M/s DAKSHAYANI REDDY  
SUNEETHA

COUNSEL FOR RESPONDENTS